	Annexure 7														
Name of the Corporate debtor: M/s. Sai Krishna Minerals Private Limited; Date of commencement of CIRP: 30.05.2025; List of Creditors as on: 10.07.2025															
List of operational creditors (Government dues)															
	Details of claimant		Details of claims received		Details of claim ad			admitted			Amount of	Amount	Amount of Claim	Amount of claim	Remarks
S No							Amount			% of	Contingent Claim	of any	Not Admitted	under verification	if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	covered	Amount	Whether	voting		mutual			
							by	covered by	related	share in		dues, that			
							security	Guarantee	party?	COC if		may be			
							Interest			applicable		set off			
1	Income Tax Department, CIT, Circle -1, Ballari	Income Tax	06-06-2025	20,31,88,149.00	20,31,88,149.00	FORM B	-	-	NO	44.03%	-	-	-	-	
2	The Deputy Commissioner of Commercial Taxes (Audit) -1, Bellari	Commercial Tax	11-06-2025	4,90,17,618.00	4,90,17,618.00	FORM B	-	-	NO	10.62%	-	-	-	-	
3	The Deputy Commissioner of Commercial Taxes (Audit) -1, Devanagere	Commercial Tax	11-06-2025	12,39,609.00	12,39,609.00	FORM B	-	-	NO	0.27%	-	-	-	-	
4	Assistant Commissioner of Central Tax	Commercial Tax		33,05,01,456.00	9,90,51,221.00	FORM B	-	-	NO	21.46%	-	-	23,14,50,235.00	-	
	TOTAL			58,39,46,832.00	35,24,96,597.00		-	-			-	-	23,14,50,235.00	-	